

**Upgrading of a branch post office in Kerala**

\*107. SHRI VISWANATH MENON: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have received representations for upgrading the Edamalayar Branch Post Office in Kerala as Sub-Post Office; and

(b) if so, what decision Government have taken thereon?

THE MINISTER OF COMMUNICATIONS (DR. SHANKAR DAYAL SHARMA): (a) Yes, Sir.

(b) The proposal is under the consideration of the Postmaster-General, Kerala Circle.

**Automatic Telephone Exchange at Dindigul**

\*108. SHRI M. KADERSHAH: Will the Minister of COMMUNICATIONS be pleased to state-

(a) whether Government propose to set up an automatic telephone exchange at Dindigul in Tamil Nadu; and

(b) if so, by when it is likely to start functioning?

THE MINISTER OF COMMUNICATIONS (DR. SHANKAR DAYAL SHARMA): (a) Yes, Sir.

(b) The exchange is likely to be commissioned in 1982-83.

**Record sale of U.S. bicentennial commemorative stamps**

\*109. SHRI NABIN CHANDRA BURAGOHAIN: SHRI LEONARD SOLOMAN SARING: SHRI NRIPATI RANJAN CHOUDHURY:

SHRI KRISHNA BAHADUR CHETTRI: DR. RAJAT KUMAR CHAKRABARTI:

Will the Minister of COMMUNICATIONS be pleased to state;

(a) whether it is a fact that the recent sale of special U.S. bicentennial commemorative stamps by the Posts and Telegraphs Department has surpassed the sale of other commemorative stamps issued earlier; and

(b) if so, what are the total sale proceeds from the sale of these stamps?

THE MINISTER OF COMMUNICATIONS (DR. SHANKAR DAYAL SHARMA): (a) and (b) The Philatelic sale proceeds of the U.S. bicentennial commemorative stamps are Rs. 16,45,990.87. There have been other commemorative series with higher Philatelic Sales.

**Implementation of the Contract Labour (Regulation and Abolition) Act, 1970**

\*110. SHRI BHOLA PRASAD: SHRI KALYAN ROY:

Will the Minister of LABOUR be pleased to state:

(a) whether Government have assessed the implementation of the Contract Labour (Regulation and Abolition) Act, 1970;

(b) what is the number and nature of violations of the Act detected in private and public sectors, industry-wise, and what action was taken against the managements;

(c) what is the number of prosecutions filed against various managements in the public and private sectors, industry-wise for violations of provisions of the Act;

(d) whether Government propose to take more stringent measures to